NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 228/16	TP 86/17	For Compliance	433(e) / 433(f)	Pacific Inc. Vs Naxr Logistics Pvt. Ltd. & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

Keshara Murthy
9243116839

Pehohooner.

ORDER

Counsel for Petitioner is present. Again she filed one memo seeking extension of time for complying the objections. Time is extended till 23/02/2018.

Member (T)

Member (J)